

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:1694
ANSWERED ON:04.12.2006
SETTLEMENT OF CLAIMS OF BHOPAL GAS VICTIMS
Rao Shri Sambasiva Rayapati

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the status of settlement of claims of Bhopal Gas Disaster victims;
- (b) the reasons for delay in its settlement; and
- (c) the efforts taken/proposed to be taken by Government to resolve it?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE)

(a) An amount of Rs. 1546.62 crore has been awarded to 5,74,273 claimants of the Bhopal Gas Leak Disaster, as on 31st October, 2006. In addition to this, in compliance with the orders of the Supreme Court dated 19th July, 2004 and 26th October, 2004, an amount of Rs. 1494.29 crore has been disbursed among 5,57,927 claimants as pro-rata compensation on 1:1 basis, till 31st October, 2006. The disbursement process is still continuing on the directions of the Supreme Court.

(b)&(c): There is no delay in settlement of the cases.